HIGH COURT AT CALCUTTA STATEMENT FOR THE MONTH OF MAY, 2023

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY AS ON 31.05.2023

ORIGINAL SIDE

Description of	Total Pending at the	Total Institution	Total Disposal	Total Pending		
Cases	beginning of the	during the month	during the month	as on		
	month			31.05.2023		
CIVIL	18267	581	512	18336		
CRIMINAL	o	0	o	o		
TOTAL	18267	581	512	18336		

APPELLATE SIDE (INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

Description of Cases	Total Pending at the beginning of the	Total Institution during the month	Total Disposal during the month	Total Pending as on
	month			31.05.2023
CIVIL	166479	3368	3914	165933
CRIMINAL	34255	1528	1603	34180
TOTAL	200734	4896	5517	200113